484-2396478, 2394712, Fax: +91 484-2396506, mails@muthootgroup.com, **www.muthootfinance.com** is conducting Auction of ornaments (NPA accounts for the period up to **02.07.2021**), pledged in its favour, by the defaulting Borrowers, as detailed hereunder. All those interested may participate.

First Auction Date: 18.08.2022

Bahadurgarh: MAL-1714, 1765, 1775, 1804, 1806, 1809, 1840, 1851, MDL-1140, MUL-2911, 3570, 3859, 3964, 3965, 3990, 4592, 4677, 4776, 4870, 5040, 5092, 5096, 5179, 5194, 5203, 5215, 5217, 5233, 5245, 5247, 5250, 5257, 5260, 5262, 5268, 5273, 5282, 5290, 5339, 5344, 5369, 5372, 5377, 5392, 5418, 5422, 5432, 5442, 5447, 5476, 5486, 5492, 5497, 5502, 5513, 5521, 5527, 5528, 5548, 5549, 5552, 5571, 5581, 5586, 5589, 5591, 5604, 5608, 5616, MWS-1684, 3058, **Jhajjar-(HA):** MAL-1795, 1939, 2114, 2267, 2303, 2349, MUL-3161, 4361, 4418, 4643, 4914, 4982, 5345, 5631, 5816, 5843, 5874, 5911, 5955, 5963, 6017, 6026, 6038, 6056, 6062, 6068, 6086, 6095, 6100, 6109, 6116, 6128, 6134, 6159, 6169, 6192, 6202, 6223, 6227, 6229, 6242, 6244, 6263, 6265, 6280, 6298, 6328, 6350, 6354, 6362, **Bahadurgarh-Rohtak Road:** MAL-1218, 1285, 1289, 1298, MDL-437, 828, 934, MUL-2548, 2551, 2743, 2958, 3146, 3151, 3161, 3172, 3202, 3219, 3232, 3238, 3262, 3263, 3278, 3280, 3285, 3303, 3315, 3321, 3341, 3345, 3353, 3354, 3380, 3384, 3398, 3414, 3417, 3419, 3421, 3464, 3471, 3472, 3479, 3480, 3483, 3488, 3490, 3498, 3508, 3513, 3515

Second Auction Date: 20.08.2022, Auction Centre: Shop No. 3&4, First Floor, R.N.Plaza, Railway Road, Bahadurgarh, Jhajjar, Haryana-124507

The auctions in respect of the loan accounts shown under the branch head will be conducted at the respective branches.

However, please note that in case the auction does not get completed on the given date(s), then in that event the auction in respect thereto shall be conducted/continued on **Second Auction date** at **given auction centre**, and further in case the said ornaments are still not successfully auctioned on these dates then such auction shall be continued on subsequent days thereafter, at this same venue. No further notices shall be issued in this respect.

Kohli & Sobti, Advocates, A 59A, First Floor,
Lajpat Nagar-II, New Delhi - 110024

Note: Customers can release their pledged ornaments before the scheduled auction date, against payment of dues of our client. Customer can also contact Email ID: auctiondelhi@muthootgroup.com or Call at 7834886464, 7994452461.

Karnataka Bank Ltd.

Your Family Bank. Across India.

Head Office,Mangaluru – 575 002	**CIN : L85110KA1924PLC001128**
Asset Recovery Management Branch	**Phone : 011-40591567 (Extn. 240)**
8-B, First Floor, Rajendra Park, Pusa Road,	**E-Mail : delhiarm@ktkbank.com**
New Delhi-110060.	**Mobile : 9319891680**
	Website : www.karnatakabank.com

SALE NOTICE OF IMMOVABLE PROPERTY

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and

FORM A
PUBLIC ANNOUNCEMENT

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF

M/S VISTAR CONSTRUCTIONS PRIVATE LIMITED

RELEVANT PARTICULARS

1.	Name of Corporate Debtor	**M/S. Vistar Constructions Private Limited**
2.	Date of incorporation of Corporate Debtor	09.10.1992
3.	Authority under which Corporate Debtor is incorporated	Companies Act, 1956, Registrar of Companies, NCT of Delhi & Haryana, New Delhi
4.	Corporate Identity Number of the Corporate Debtor	U70109DL1992PTC050575
5.	Address of the Registered office and Principal Office, if any, of Corporate Debtor	C-23, Greater Kailash Enclave, Part-I, New Delhi-110048
6.	Insolvency commencement date in respect of Corporate Debtor	05th August 2022
7.	Estimated date of closure of insolvency resolution process	01st February 2023
8.	Name and the registration number of the insolvency professional acting as Interim Resolution Professional	Ankit Agrawal Reg No.- IBBI/IPA-002/IP-N01070/2020-2021/13514
9.	Address and email of the interim resolution professional, as registered with the Board	F-53 Second Floor, Butler Plaza, Civil Lines, Near Chowki Chauraha, Bareilly, Uttar Pradesh-243001, Email Id : ankitagarwalcs@gmail.com
10.	Address and email to be used for Correspondence with the interim resolution professional	62A, Near Swamvar Wedding Hall KK Hospital Road, Rajendra Nagar Bareilly 243122, Uttar Pradesh Email Id- cirp.vcp@gmail.com
11.	Last date for submission of claims	19th August, 2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not applicable at present
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not applicable at present
14.	(a) Relevant Forms and (b) Details of authorized representatives are in available at :	**a) Web link:** https://ibbi.gov.in/home/downloads **Physical Address:** Same as mentioned above point 10 **b)** Not applicable

Notice is hereby given that the National Company Law Tribunal, New Delhi Bench (Court-II), New Delhi has ordered the commencement of a corporate insolvency resolution process of the **M/s. Vistar Constructions Private Limited** on 05th August 2022.

The creditors of **M/s. Vistar Constructions Private Limited**, are hereby called upon to submit their claims with proof on or before 19th August 2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Ankit Agrawal
(Interim Resolution Professional)

Date : 06.08.2022
Place: Bareilly

objecting to this application m
communicate their objection in writing
the Registrar at Central Registrat
Centre (CRC), Indian Institute
Corporate Affairs (IICA), Plot No. 6,
Sector-5, IMT Manesar, District Gurga
(Haryana), Pin Code -122050, wit
twenty one days from the date
publication of this notice, with a copy
the Company at its registered office.

Dated this Saturday day of **6th August, 20**

Name of the Applica
1. Anupam Gul
2. Madhur Gul

UCO

Whereas, the undersigne
Assets and Enforcement
the Security Interest (Enfo
repay the amount mentio
repay the amount, notice i
properties described belo
said Rules. The Borrower
any dealings with the prop
expenses thereon. The b
available, to redeem the s

Sl. No.	Name of the Branch/ Guarantors & B
1.	**Branch: Shastrinagar Me** **Borrower:** M/s Jagdamb Diving Services, Prop. Dee Shri Ramesh Chand, **Guaran** Chand S/o Sh. Kanhaiya L Village & Post Phaphunda Meerut
2.	**Branch: Bagpat** **Borrower:** Mr. Israil S/o co-borrower Mrs. Saeesta R/o Ketipura, Baghpat (U

Date : 06.08.2022

फार्म ए
सार्वजनिक घोषणा

{भारतीय दिवाला और शोधन अक्षमता बोर्ड (कॉर्पोरेट व्यक्तियों के लिए दिवाला समाधान प्रक्रिया) विनियम, 2016 के विनियम 6 के अंतर्गत}

मैसर्स विस्तार कंस्ट्रक्शनस प्राइवेट लिमिटेड के लेनदारों के ध्यानार्थ हेतु

संगत विवरण

1.	कॉर्पोरेट देनदार का नाम	**मैसर्स विस्तार कंस्ट्रक्शनस प्राइवेट लिमिटेड**
2.	कॉर्पोरेट देनदार के गठन की तिथि	09.10.1992
3.	प्राधिकरण जिसके अधीन कॉर्पोरेट देनदार निगमित/पंजीकृत है	कंपनी अधिनियम 1956 के तहत कंपनी रजिस्ट्रार, राष्ट्रीय राजधानी क्षेत्र दिल्ली और हरियाणा, नई दिल्ली
4.	कॉर्पोरेट देनदार की कॉर्पोरेट पहचान संख्या /सीमित दायित्व पहचान सं.	U70109DL1992PTC050575
5.	कॉर्पोरेट देनदार के पंजीकृत कार्यालय एवं प्रधान कार्यालय, यदि कोई हो, का पता	सी–23, ग्रैटर कैलाश एन्क्लेव, पार्ट–I, नई दिल्ली–110048
6.	कॉर्पोरेट देनदार के संबंध में दिवाला प्रारंभ तिथि	05 अगस्त, 2022
7.	दिवाला समाधान प्रक्रिया बंद होने की अनुमानित तिथि	01 फरवरी, 2023
8.	अंतरिम रिजोल्यूशन प्रोफेशनल के रूप में कार्य करने के लिए अंतरिम रिजोल्यूशन प्रोफेशनल का नाम और पंजीकरण संख्या	अंकित अग्रवाल पंजीकरण संख्या : IBBI/IPA-002/IP-N01070/2020-2021/13514
9.	बोर्ड के साथ पंजीकृत अनुसार अंतरिम रिजोल्यूशन प्रोफेशनल का पता एवं ई–मेल	एफ–53 दूसरा फ्लारे, बटलर प्लाज़ा, सिविल लाईंस, नियर चौकी चौराहा, बरेली, उत्तर प्रदेश–243001 ई–मेल आई डी : ankitagarwalcs@gmail.com
10.	अंतरिम रिजोल्यूशन प्रोफेशनल के साथ पत्राचार के लिए उपयोग किया जाने वाला पता एवं ई–मेल	62ए, नियर स्वयंवर वेडिंग हॉल के के हॉस्पिटल रोड, राजेन्द्र नगर बरेली 243122, उत्तर प्रदेश ई–मेल पता : cirp.vcp@gmail.com
11.	दावों को जमा करने की अंतिम तिथि	19 अगस्त, 2022
12.	अतरिम रिजोल्यूशन प्रोफेशनल द्वारा निर्धारित किये गये अनुसार धारा 21 की उपधारा (6ए) के अनुच्छेद (ख) के अधीन लेनदारों का वर्ग, यदि कोई हो	वर्तमान मे लागू नही
13.	एक वर्ग में लेनदारों के अधिकृत प्रतिनिधि के तौर पर कार्य करने के लिए निर्धारित किये गये इनसॉल्वेसी प्रोफेशनल का नाम (प्रत्येक वर्ग में तीन नाम)	वर्तमान मे लागू नही
14.	(क) संगत फार्म और (ख) अधिकृत प्रतिनिधि उपलब्ध रहने का विवरण	क) वेब लिंक : https://ibbi.gov.in/home/downloads भौतिक पता : जैसा की ऊपर पॉईंट नम्बर 10 मे बताया गया है ख) लागू नही

एतद्द्वारा सूचित किया जाता है कि राष्ट्रीय कम्पनी विधि अधिकरण, नई दिल्ली बेंच (कोट–II), नइ दिल्ली ने **05 अगस्त, 2022** को **मैसर्स विस्तार कंस्ट्रक्शनस प्राइवेट लिमिटेड** के विरूद्ध कॉर्पोरेट दिवाला समाधान प्रक्रिया प्रारंभ करने का आदेश दिया है।

मैसर्स विस्तार कंस्ट्रक्शनस प्राइवेट लिमिटेड के लेनदारों को एतद्द्वारा नीचे मद 10 में वर्णित पते पर अंतरिम रिजोल्यूशन प्रोफेशनल के पास **19 अगस्त, 2022** को या उससे पूर्व अपने दावों के प्रमाण जमा करने के लिए सूचित किया जाता है।

वित्तीय लेनदार केवल इलेक्ट्रॉनिक पद्धति द्वारा अपने दावों को जमा करेंगे। अन्य सभी लेनदार अपने दावे व्यक्तिगत या डाक या इलेक्ट्रॉनिक माध्यम से जमा कर सकते हैं।

प्रविष्टि सं. 12 के अधीन सूचीबद्ध अनुसार वर्ग से संबंधित वित्तीय लेनदार को फार्म सीए में वर्ग (वर्ग विनिर्दिष्ट करें) के अधिकृत प्रतिनिधि के रूप में काम करने के लिए प्रविष्टि सं. 13 के अधीन तीन रिजोल्यूशन प्रोफेशनल में से अपनी पसंद का एक अधिकृत प्रतिनिधि चुनना होगा।

दावों के झूठे या मिथ्या प्रमाण जमा करने पर दण्डित किया जायेगा।

हस्ता/–
अंकित अग्रवाल
(अंतरिम रिजोल्यूशन प्रोफेशनल)

दिनांक : 06.08.2022
स्थान : बरेली